	PENDENCY REPORT AS ON 13-04-2021		
SI No.	Case Type	Total	
1	ABLAPL- Anticipatory Bail	10816	
2	ADMLS-Admirality Suits.	10	
3	AHO-Appeal Against High Court Order.	48	
4	ARBA-Appeals under Indian Arbitration Act.	274	
5	ARBP-Petitions under Indian Arbitration Act.	142	
6	AS-Admirality Suit.	1	
7	BLAPL-Bail Application.	4946	
8	CEREF-Reference under Central Excise Act.	20	
9	CMAPL-Miscellaneous Applications.	2574	
10	CMPAT-Company Act.	84	
11	CMP-Civil Miscellaneous Petition	2486	
12	COA-Appeals against judgement in Comp.Pet.	17	
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
14	CONTAC-Appeals against orders in Civil Contempt	6	
15	CONTAR-Appeals against orders in Crl.Cont.mater	1	
16	CONTC-Cotempt of Court Cases (Civil contempt)	5544	
17	Contempt Petition in Bhubaneswar Bench	26	
18	Contempt Petition in Cuttack Bench	156	
19	Contempt Petition in Sambalpur Bench	3	
20	CONTR-Proceeding relating to Criminal Contempt	74	
21	COPET-Orginal Petition (Companies Act.)	130	
22	CRA-Criminal Appeals	1021	
23	CRLA-Appeal against Judgement/Sentence.	9959	
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1430	
25	CRLMA-Other Miscellaneous Application.	664	
26	CRLMC-Appl.under Sec.482 Cr.P.C.	11056	
27	CRLMP-Criminal Miscellaneous Petition	522	
28	CRLREV-Criminal Revision.	9056	
29	CRLTR-Original Trial.	1	
30	CRMC-Criminal Miscellaneous Case	22	
31	CRP-Revision Petition.	155	
32	CRREV-Criminal Revision	261	
33	CS(OS)-Civil suits.	1	
34	CUSREF-Reference under Customs Act.	3	
35	CVA-Civil Appeals	3	
36	CVREV-Civil Revision.	38	
37	CVRVW-Civil Review.	19	
38	DSREF-Confirmation under Sec.336 Cr.P.C.	3	
39	EC-Execution Case.	3	
40	ELA-Appeals from Judgement in Election Pet.	14	
41	ELPET-Election Petitions.	28	
42	EXFA-Execution First Appeal.	3	
43	EXOS-Execution Application.	4	
44	EXP-Execution Petition.	21	
45	FA-First Appeal	1089	
46	FAO-First Appeal from Orders.	3223	
47	FA(OS)-FA from Judgement in original suits.	1	
48	GA-Government Appeals	112	
49	GCRLA-Government Appeals	413	
50	GUAP-Pet. under Guardianship and Wards Act.	12	
51	IP(M)-Main Petition (Insolvency ACt.)	1	
52	ITA-Appeals Income-tax	407	
53	JCRA-Jail Criminal Appeals	15	
54	JCRLA-Jail Criminal Appeal	1201	
55	JCRLRV-Jail Criminal Revision.	12	
56	JCRMC-Jail Criminal Misc.Case.	1	
57	LAA-Appeals (Land Acquisition Act)	993	
58	LPA-Letters Patent Appeals.	36	
59	MACA-Motor Accident Appeals.	6614	
60	MAC-Motor Accident Claims.	1	

63 MFA-FA against Spl. Jurisdiction Cases. 12 64 MJC-Misc.Judicial Case. 59 65 MSA-SA from judgements in Misc. Cases. 84 66 OCRMC-Original Crl. Miscellaneous Case 100 67 OJC-Original Jurisdiction case (Writ) 1537 68 OREF-References. 1 70 OTAPL-Other Tax Applications. 120 71 OTC-Other Tax Case. 5 72 OVTA-Tax Appeal Under OVAT ACt. 1 73 RCFA-First Appeals(Rent Control Matters) 1 74 Review Petition in Bubaneswar Bench 1 75 Review Petition in Guttack Bench 40 76 RFA-FA from Judgement and Decree in Suit 2158 77 RPFAM-Revision US 19 of Family Court Act. 1646 78 RSA-Second Appeal from Judgement and Decree. 6797 79 RVWPET-Review Petition. 2019 80 SAO-Second Appeal from Appellate Order. 225 81 SA-Second Appeal from Appellate Order. 2302 82 SPA-S	61 62	MA-Miscellaneous Appeals MATA-Matrimonial Cases (Appeals)	102 931
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88TA-Tax Appeal1289TEST-Testamentary Cases.190TREV-Tax Revesion9591TRPCRL-Transfer Pet.for transfer a Crl.Proc.28292TRP(C)-Transfer Petition under Sec.14 Cr.P.C.88493WA-Appeals before DB against SB Judgement386194WPC(OAB)-Original Application in Berhampur Bench195WPC(OAC)-Original Application in Cuttack Bench96496WPC(OA)-Original Application (Provisional) in Cuttack Bench30797WPC(OAPC)-Original Application in Sambalpur Bench1398WPC(OAS)-Original Application in Sambalpur Bench1399WPCRL-Pet.UA.226 for Writ of Habeas Corpus.492100WPC(TAC)-Transfer Application in Cuttack Bench4	86	STAPL-Appl.for direction to make a reference.	1
89TEST-Testamentary Cases.190TREV-Tax Revesion9591TRPCRL-Transfer Pet.for transfer a Crl.Proc.28292TRP(C)-Transfer Petition under Sec.14 Cr.P.C.88493WA-Appeals before DB against SB Judgement386194WPC(OAB)-Original Application in Berhampur Bench195WPC(OAC)-Original Application in Cuttack Bench96496WPC(OA)-Original Application in Bhubaneswar Bench30797WPC(OAPC)-Original Application (Provisional) in Cuttack Bench2798WPC(OAS)-Original Application in Sambalpur Bench1399WPCRL-Pet.UA.226 for Writ of Habeas Corpus.492100WPC(TAC)-Transfer Application in Cuttack Bench4	87	STREV-Sales Tax Revision.	1579
90TREV-Tax Revesion9591TRPCRL-Transfer Pet.for transfer a Crl.Proc.28292TRP(C)-Transfer Petition under Sec.14 Cr.P.C.88493WA-Appeals before DB against SB Judgement386194WPC(OAB)-Original Application in Berhampur Bench195WPC(OAC)-Original Application in Cuttack Bench96496WPC(OA)-Original Application in Bhubaneswar Bench30797WPC(OAPC)-Original Application (Provisional) in Cuttack Bench2798WPC(OAS)-Original Application in Sambalpur Bench1399WPCRL-Pet.UA.226 for Writ of Habeas Corpus.492100WPC(TAC)-Transfer Application in Cuttack Bench4	88	TA-Tax Appeal	12
91TRPCRL-Transfer Pet.for transfer a Crl.Proc.28292TRP(C)-Transfer Petition under Sec.14 Cr.P.C.88493WA-Appeals before DB against SB Judgement386194WPC(OAB)-Original Application in Berhampur Bench195WPC(OAC)-Original Application in Cuttack Bench96496WPC(OA)-Original Application in Bhubaneswar Bench30797WPC(OAPC)-Original Application (Provisional) in Cuttack Bench2798WPC(OAS)-Original Application in Sambalpur Bench1399WPCRL-Pet.UA.226 for Writ of Habeas Corpus.492100WPC(TAC)-Transfer Application in Cuttack Bench4	89	TEST-Testamentary Cases.	1
92TRP(C)-Transfer Petition under Sec.14 Cr.P.C.88493WA-Appeals before DB against SB Judgement386194WPC(OAB)-Original Application in Berhampur Bench195WPC(OAC)-Original Application in Cuttack Bench96496WPC(OA)-Original Application in Bhubaneswar Bench30797WPC(OAPC)-Original Application (Provisional) in Cuttack Bench2798WPC(OAS)-Original Application in Sambalpur Bench1399WPCRL-Pet.UA.226 for Writ of Habeas Corpus.492100WPC(TAC)-Transfer Application in Cuttack Bench4	90	TREV-Tax Revesion	95
93WA-Appeals before DB against SB Judgement386194WPC(OAB)-Original Application in Berhampur Bench195WPC(OAC)-Original Application in Cuttack Bench96496WPC(OA)-Original Application in Bhubaneswar Bench30797WPC(OAPC)-Original Application (Provisional) in Cuttack Bench2798WPC(OAS)-Original Application in Sambalpur Bench1399WPCRL-Pet.UA.226 for Writ of Habeas Corpus.492100WPC(TAC)-Transfer Application in Cuttack Bench4	91		282
94WPC(OAB)-Original Application in Berhampur Bench195WPC(OAC)-Original Application in Cuttack Bench96496WPC(OA)-Original Application in Bhubaneswar Bench30797WPC(OAPC)-Original Application (Provisional) in Cuttack Bench2798WPC(OAS)-Original Application in Sambalpur Bench1399WPCRL-Pet.UA.226 for Writ of Habeas Corpus.492100WPC(TAC)-Transfer Application in Cuttack Bench4	92	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	884
95WPC(OAC)-Original Application in Cuttack Bench96496WPC(OA)-Original Application in Bhubaneswar Bench30797WPC(OAPC)-Original Application (Provisional) in Cuttack Bench2798WPC(OAS)-Original Application in Sambalpur Bench1399WPCRL-Pet.UA.226 for Writ of Habeas Corpus.492100WPC(TAC)-Transfer Application in Cuttack Bench4	93	WA-Appeals before DB against SB Judgement	3861
96WPC(OA)-Original Application in Bhubaneswar Bench30797WPC(OAPC)-Original Application (Provisional) in Cuttack Bench2798WPC(OAS)-Original Application in Sambalpur Bench1399WPCRL-Pet.UA.226 for Writ of Habeas Corpus.492100WPC(TAC)-Transfer Application in Cuttack Bench4	94	WPC(OAB)-Original Application in Berhampur Bench	1
97WPC(OAPC)-Original Application (Provisional) in Cuttack Bench2798WPC(OAS)-Original Application in Sambalpur Bench1399WPCRL-Pet.UA.226 for Writ of Habeas Corpus.492100WPC(TAC)-Transfer Application in Cuttack Bench4	95	WPC(OAC)-Original Application in Cuttack Bench	964
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98WPC(OAS)-Original Application in Sambalpur Bench1399WPCRL-Pet.UA.226 for Writ of Habeas Corpus.492100WPC(TAC)-Transfer Application in Cuttack Bench4	97	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	27
100 WPC(TAC)-Transfer Application in Cuttack Bench 4	98		13
	99	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	492
101 WP(C)-Writ Petition under Art.226 and 227. 70318	100	WPC(TAC)-Transfer Application in Cuttack Bench	4
	101	WP(C)-Writ Petition under Art.226 and 227.	70318
Grand Total 172992		Grand Total	172992